

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 06-03-2023; List of Stakeholders as on Date: 01-07-2023; Name of IP: Mr. Palanigounder Eswaramoorthy; Process Number: 1; Last 5 digitof registration number: 10842

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1140645				NA
2	Liquidation costs incurred till date				4952025				NA
3	Secured financial creditors	1	3712551.52.	1	1253783.52		2458768		Annexure 3
4	Unsecured financial creditors	1	156000000				156000000		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	8999178	1	8999178				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	152520643	5	76771702		75748941		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	317519821	7	93117333.52		234207709		